

ATTENDANCE-CUM-ORDER SHEET OF HEARING

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH**

TP No.11/397/398/GB/2016
(CP No.160/2013)

Inder Chand Pincha ... Petitioner

-Versus-

Borgang Tea Co. Pvt. Ltd. ... Respondents

Present : Mr Justice P K Saikia, Member(J)

Date of hearing : 16.01.2017

Name of the Company	Borgang Tea Co. Pvt. Ltd.
Under Section	397/398

Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
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ORDER

Mr A. Pincha, the petitioner is present in person and prays for an adjournment. In that connection, I have also heard Mr R. Pincha appearing on behalf of the respondents in this proceeding.

On hearing both the parties, the matter is ordered to be listed on 21.02.2017 along with connected proceeding.



Member (Judicial)
National Company Law Tribunal,
Guwahati Bench,
Guwahati.

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